

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 115
TO BE ANSWERED ON FRIDAY, FEBRUARY 02, 2018
MAGHA 13, 1939 (SAKA)

Disinvestment

115. SHRI B. VINOD KUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government plans to exceed disinvestment estimates that have been set at Rs. 72,500 crores and if so, the details thereof; and
- (b) the details of target priority sectors where the Government plans to expedite disinvestment procedures?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

- (a): Against the disinvestment target of Rs. 72,500 crore (Budget Estimate) for the year 2017-18, the Government has so far (as on January 30, 2018) realized Rs. 55,561 crore through divestment receipts.
- (b): The Government is undertaking divestment of CPSEs through listing, minority stake sale and strategic disinvestment under the extant policy as follows:
 - (i) Central Public Sector Enterprises (CPSEs) having a positive net-worth, no accumulated losses and having earned net profit in three preceding consecutive years are considered for listing on the stock exchange following SEBI's rules/regulations. Accordingly, the Government has approved listing of 14 CPSEs in sectors like railways, defence, power, steel, renewable energy & insurance.
 - (ii) As a part of the strategy to keep shares readily available for transaction to take advantage of market conditions without any loss of time, the Government has identified certain CPSEs for minority stake sale in sectors like mineral & metal, oil & energy, capital goods as well as some mid-size and small stocks.
 - (iii) NITI Aayog has been mandated to identify the CPSEs for strategic disinvestment. For this purpose, NITI Aayog has classified CPSEs into "high priority" and "low priority" based on parameters of (i) national security; (ii) sovereign function at arm's length; and (iii) market imperfections & public purpose. The CPSEs falling under 'low priority' are covered for strategic disinvestment. Based on the recommendations of NITI Aayog, Government has given 'in-principle' approval for strategic disinvestment of 24 CPSEs/ Units of CPSEs.
